

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.106 of 2003  
M.A.Nos.58 and 438/2003

New Delhi, this the 6th day of March, 2003

**Hon'ble Shri Justice V.S. Aggarwal, Chairman**  
**Hon'ble Shri A.P. Nagrath, Member (A)**

1. Shri P.K. Sharma  
S/o Shri R.S. Sharma  
C.R.O. (Rates)  
Office of Railway Board,  
Rail Bhawan, New Delhi.
2. Shri Arun Kumar Pandey,  
S/o Shri R.K. Pandey,  
Commercial Inspector,  
Office of Railway Bhawan,  
New Delhi. ....Applicants

(By Advocate : Ms. Meenu Mainee)

Versus

Union of India : Through

1. Secretary  
Ministry of Railway,  
Railway Board, Rail Bhawan,  
New Delhi.
2. Chief Personnel Officer (C)  
Central Railway  
C.S.T. (Mumbai) ....Respondents

(By Advocate: None)

**ORDER (ORAL)**

**By Shri Justice V.S. Aggarwal, Chairman :**

Learned counsel for the applicants states that the impugned order has since been withdrawn by the Railway Board. Therefore, she does not press the present application and withdraws the same. Dismissed as withdrawn.

  
(A.P. Nagrath)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/dkm/